

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2294
ANSWERED ON:03.12.2009
VACANT POST OF IO
Kumar Shri Vishwa Mohan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that Information Officers have not been appointed in Regional offices of the Oil Public Sector Undertakings (PSUs);
- (b) if so, the reasons therefor; and
- (c) the time by which these Information Officers are likely to be appointed?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): The Information Officers have been appointed by all major oil Public Sector Undertakings (PSUs) except Engineers India Limited (EIL) in their regional offices as per the provisions of the Right to Information Act, 2005. The role of the regional offices of EIL is limited to engineering and coordination with clients only. Since information sought by citizens is mostly pertaining to policy decisions and major activities, appointment of Public Information Officer at Regional Offices of EIL will not serve purpose as all policy decisions and major activities are at Head Office only where Central Public Information Officer handles all queries.